

13

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

I.A. 2 /2017 & IA 3/17 with  
TP. No 19/397-398/NCLT/AHM/2016(New)  
C.P. No. 49/397-398/CLB/MB/2011(Old)


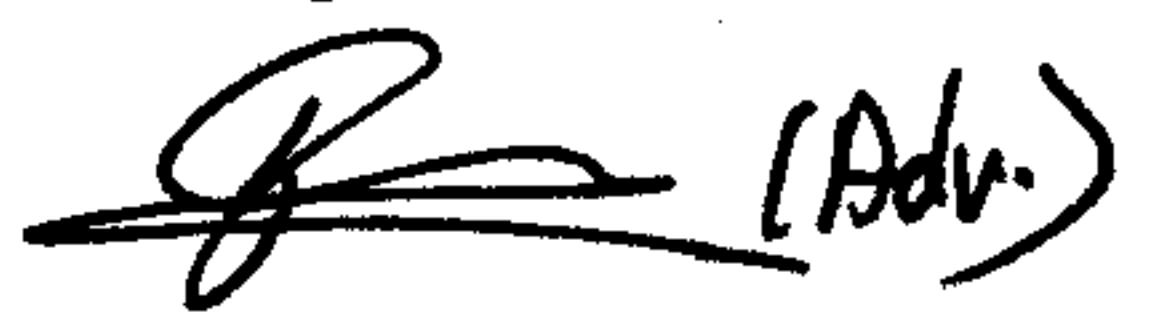

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017**

Name of the Company: Dilip Narpatlal Shah & Ors.  
V/s.  
Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S. GODIAWALA	ADVOCATE	APPLICANT No.1 & 2	
2.	PRATIK Y. JASANI	<del>RESPONDENT</del> ADVOCATE	RESPONDENT No.4	 (Adv.) FOR .
3.	NAVIN PAHWA FOR THAKKAR & PAHWA, ADVS.	ADV.	RESPONDENT NOS. 1-3	P.Y. JASANI (Adv.) 

**ORDER**

Learned Advocate Mr. Pavan Godiawala present for petitioner. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3. Learned Advocate Mr. Pratik Jasani present for Respondent no. 4.

At request of learned counsel for Petitioner.

List the matter on 29.05.2017

  
**BIKKI RAVEENDRA BABU**  
MEMBER JUDICIAL

Dated this the 25<sup>th</sup> day of April, 2017.